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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.6 /BB/17		Admission	Rule-6 of IB	Subodha Entertainments Co. Ltd., Vs. Jacksonblock Facility Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>K. Dhyantha Murali 9341223934</i>	<i>Petitioner Operational creditor</i>	<i>Dhyantha</i>
	<i>Shruthi Vatsa</i>	<i>Respondent</i>	<i>Shruthi</i>

Heard PCS for petitioner. Managing Director of Respondent Debtor Company is present.

Heard him. He admitted the liability due to the petitioner. He has also no objection for appointing IRP.

List it for orders on 13.04.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)